

1	2	3	4	5	6
2.	18/6/20	1	Sarojini Nagar	NBCC	A notice was issued under DPTA, 1994.
3.	9/8/18	9	CBI Colony, Maidangarhi	NBCC	Case was compounded with a fine of ₹ 9,00,000/- as per provisions of the Delhi Preservation of Trees Act, 1994
4.	13/3/20	1	Thyagarajanagar	NBCC	Case was compounded with a fine of ₹ 60,000/- as per provisions of the Delhi Preservation of Trees Act, 1994
5.	10/10/2017	2	Nauroji Nagar	NBCC	Case was compounded with a fine of ₹ 100,000/- as per provisions of the Delhi Preservation of Trees Act, 1994
TOTAL		14 trees in various colonies were cut by NBCC during rehabilitation.			

Impact of Cyclone Amphan on Sunderbans

79. SHRI DEREK O' BRIEN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether the Ministry has an estimate of the loss caused by cyclone Amphan in the Sunderbans, if so, the details thereof;

(b) whether the Ministry has studied the impact of cyclone Amphan on the ecology of Sunderbans, if so, the details thereof;

(c) whether the Ministry has provided any assistance for restoring the damage caused to Sunderbans, if so, the details; and

(d) whether there is any proposal by Government to provide any assistance for restoring the damage caused to Sunderbans, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) to (d) The Ministry provides financial assistance to State/UT Governments for protection and conservation of wildlife and its habitats under the Centrally Sponsored Scheme (CSS) - Development of Wildlife.

Based on the request of the State Government of West Bengal, details of funds released under CSS including repairing works of Cyclone Amphan during 2020-21 is as below:

Sl. No.	Name Wildlife Sanctuary/ National Park	Amount Released (₹ in Lakh)
1.	West Sundarbans Wildlife Sanctuary	61.05062
2.	Lothian Island Wildlife Sanctuary	58.60197
3.	Haliday Island Wildlife Sanctuary	29.7901
TOTAL		149.44269

Prevention of forest fires

80. SHRI BHASKAR RAO NEKKANTI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) details of forest fire incidents in different parts of the country, State/ UT-wise;

(b) whether Government made any efforts to reduce forest fire incidents by involving locals;

(c) if so, the details thereof; and

(d) details of Central assistance provided to the Odisha Government during the last five years to prevent forest fire incidents, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) Forest Fire occurs every year during summer due to various natural and anthropogenic reasons. Satellite based forest fire alerts are sent to the State Forest Departments and other registered mobile users whenever forest fires are detected. Detail of forest fire alerts issued to all State/ Union Territory Forest Departments during the last three years is given in the Statement (*See below*).

(b) and (c) The Ministry supports the efforts of State Governments/Union Territory Administration in prevention and control of forest fire by providing financial assistance for various forest fire prevention and management measures such as creation and maintenance of fire lines in forest areas, engagement of fire watchers, creation of water